

Central Administrative Tribunal Lucknow Bench Lucknow

O.A. No. 336/2005

Lucknow this, the 4th day of November, 2008

**HON'BLE MR. M. KANTHAIAH, MEMBER, (J)
HON'BLE DR. A. K. MISHRA, MEMBER (A)**

Promod Kumar Yadav, aged about 25 years son of Sri Bhagirathi Yadav, resident of Village Padauli, Post Bodarwar District Kushi Nagar, At present residing at B-2214, Indira Nagar, Lucknow.

Applicant.

By Advocate: None.

Versus

1. Union of India through the Regional Director, Central Region, Staff Selection Commission Department of Personnel & Training, Allahabad.
2. Union of India through the Secretary, Department of Personnel Training, New Delhi.

Respondents.

By Advocate Sri S. P. Singh.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Learned counsel for the respondents Sri S. P. Singh submits that the applicant filed this original application for a direction to the respondents to conduct the skill test and consider his claim for the post of Tax Assistant. It is also the contention of the respondents that applicant also made a representation (Annexure -6) dated 10.7.2005 in respect of his claim, but the same is pending and the authorities have no objection for disposal of such pending representation.

2. Heard counsel for the respondents.
3. When the representation of the applicant is still pending (Annexure -6) dated 10.7.2005 and in such circumstances, allowing the claim of the applicant in respect of his promotion etc., ^{is} are not maintainable but in the interest of justice, the O.A. is disposed of with a direction to the respondents to dispose of the pending representation of the applicant (Annexure -6) dated 10.7.2005 as per rules with a reasoned order within a period of 3 months from the date of receipt of copy of this order. No costs.


(Dr. A. K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)
04.11.2008